

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 424 of 1995

Wednesday this the 5th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K.P.Joy,
Mason Lagging (skilled)
Naval Ship Repair Yard,
Naval Base, Cochin-4. ... Applicant

(By Advocate Mr. M.Girijavallabhan)

vs.

1. The Flag Officer Commanding in-Chief Headquarters, Southern Naval Command Naval Base, Cochin-4.
2. The Commodore Superintendent, Naval Ship Repair Yard, Cochin-4.
3. Shri P.C.Unni, Mason Lagging (Skilled) Naval Ship Repair Yard, Cochin-4. Respondents

(By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC)
(R1&2)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant complains that third respondent is preferred to him though he is senior to third respondent. There is no seniority list yet and Standing Counsel submits that a seniority list will be finalised shortly. We direct respondents 1&2 to finalise the seniority list and then only make appointment to the post of Mason Lagging (Highly Skilled Gr.II).

2. With the aforesaid direction, we dispose of the application. No costs.

Dated the 5th day of April, 1995.

John

Hankavanna is

S.P. BISWAS
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN